

Sixteenth Lok Sabha

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Title: Regarding the issue of gender equality.

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SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): Issues concerning crimes against women need to be tackled on a priority basis so that there is social justice and security. Madam, though there are laws to protect women from all sources of violence and to sensitise the public on this issue but still crimes against women are on the rise. In this connection, I refer to the National Crime Records Bureau data which state that a total of 3,27,394 cases of crime against women were reported in the year 2015, which was an increase of over 43 per cent since 2011.

In order to check increasing crimes against women, the Government should go to the root of the problem; and if possible come forward with stringent legislation. Besides this, there is a need to bring about change in mindset to respect women and to ensure gender justice. One thing I would suggest for the consideration of the Government is right from childhood years children should be sensitised to respect women as they are taught to respect men. In fact, gender equality should be made a part of the school curriculum. The school teachers and parents should be given training to conduct regular personality building and to keep a watch on the actual behaviour of the children to make them gender sensitive.